



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.07.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|-----------|---------|-----------|-----------------------------------|
| CP 99/16 | TP 171/17 | Hearing | 391 / 394 | Deccapel Fashions Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|---|------------------------|--|
| 1 | Uday Shankar Assts Adv for Petitioner 9482848179 | |  |
| 2) | Prema. Hatti | ROC |  |

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti appearing for Smt. M.R Sinchana, Standing Counsel for ROC & R.D is present. She reported that, Petitioner Company has complied the objections raised by ROC. Heard them. Orders reserved.


Member (T)


Member (J)